

**GOVERNMENT OF INDIA**  
**MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA**  
**UNSTARRED QUESTION NO.1470**  
**TO BE ANSWERED ON 5<sup>th</sup> MARCH, 2018**

**Funds for SSA and RMSA**

**1470. ADV. M. UDHAYAKUMAR:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that the Government plans to improve the reach of education at the school level for children from classes 1 to 10 by merging two schemes meant to guarantee universal education and if so, the details thereof;
- (b) whether it is also true that funds allocated for Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan were not being utilized properly and if so, the details thereof; and
- (c) whether it is also true that the States can utilize the funds meant for the above schemes for the other older children and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**(SHRI UPENDRA KUSHWAHA)**

(a): In pursuance of the announcement in the Union Budget, 2018-19, to treat school education holistically without segmentation from pre-nursery to Class 12, this Department has prepared a proposal on an Integrated Scheme on School Education by subsuming the three Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). States have already been advised to integrate the administrative structures at various levels created for SSA and RMSA in the States and UTs to achieve productive synergies, better co-ordination and enhanced focus on improvement in quality of education.

(b): No, Madam. To ensure effective utilization of funds under SSA and RMSA, there are robust monitoring systems in place to review the physical and financial progress of approved interventions through monthly/quarterly reports, annual audit by independent Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit and regular Review Meetings with all States/UTs are held for monitoring the optimum utilization of funds.

(c): The annual plans under the SSA and RMSA are prepared by the States and UTs based on their requirements and priority. These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the schemes and availability of budgetary resources. The expenditure under the schemes is incurred as per the approved plans.

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